

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 308**  
ANSWERED ON 02.12.2025

**ECOLOGICAL CONCERNS AT GREAT NICOBAR PORT**

308. SHRI SAKET GOKHALE:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether the Ministry has undertaken cumulative-impact and free, prior and informed Consent (FPIC) studies for the proposed transshipment port at Galathea Bay, Great Nicobar; and
- (b) if so, the details of the agencies involved in conducting such studies and the results thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) & (b) All studies required as per the Statutory requirements of such projects i.e. Impact Assessment Study, Risk Assessment Study, Marine Conservation Study, Terrestrial and Marine Ecological Study, etc. were carried out during the EIA process. However, the matter, regarding to EC and CRZ clearance for the Port site at Great Nicobar, is sub judice. Providing a reply on the merits of the question would not be appropriate at this stage.

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